NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA(CAA) 106(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: M/s Augite Estate Pvt. Ltd. And M/s India Ink Developers & Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Prashant Pranjal, Advocate

For the Respondent (s) : None

ORDER

Request for an adjournment is being made by the Ld. Counsel for the applicants. At his request, adjourned to 2nd November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

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